NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Mouica Chopda-R 2. Aashish Jain Aunia Fer Sulana & Sulana

Counsel for PetiTioner Herri Council de Respondits M

ORDER

Counsel representing both the parties are present and prayed time to make final submissions. Time is enlarged at their request. Put up on 22.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)